

**DECLARATION OF ASSETS OF HON'BLE MR. JUSTICE SUVIR SEHGAL,
HIS SPOUSE AND DEPENDENTS AS ON 30.04.2021**

Sr. No.	Properties held individually or jointly	Description and Location	Remarks
IMMOVABLE PROPERTY			
1.	Self	<p>(i) Single storied four kanal residential House No. 47, Sector 5, Chandigarh.</p> <p>(ii) One-half share in orchard on land measuring 15 acres (approx.) in Village Kalesar, Tehsil Chhachhrauli, District Yamunanagar.</p> <p>(iii) 2 BHK + 1 SR apartment (Total Area 2563 Sq. ft.) in Sector 88, SAS Nagar, Mohali.</p>	<p>(i) Inherited from father, who purchased it in the year 1973.</p> <p>(ii) Inherited from father, who purchased it in the year 1984.</p> <p>(iii) Self acquired. Last installment paid and possession taken in the year 2016. Rented out at present.</p>
2	Spouse	NIL	-
3	Dependents	NIL	-
MOTOR VEHICLES			
4	Self	<p>(i) Volkswagen Vento</p> <p>(ii) Maruti Baleno</p>	<p>(i) Purchased in the year 2011.</p> <p>(ii) Purchased in the year 2017.</p>
5	Spouse	NIL	-
6	Dependents	NIL	-
ORNAMENTS AND OTHER VALUABLE			
7	Self	NIL	-
8	Spouse	Gold and diamond jewellery weighing 1200 grams (approx.). Silver valuables and utensils weighing 3000 grams (approx.).	-
9	Dependents	NIL	-

ORNAMENTS AND OTHER VALUABLE			
10	Self	NIL	-
11	Spouse	Same as above	-
12	Dependents	NIL	-
BANK DEPOSITS, FIXED DEPOSITS, SHARES, P.P.F, G.P.F., DEBENTURES, MUTUAL FUNDS ETC.			
13	Self	<p>(i) Savings Bank Balance:Rs.5,76,612.36</p> <p>(ii) PPF Balance: Rs.46,06,192.00</p> <p>(iii) GPF Balance:Rs.40,64,813.00</p> <p>(iv) Fixed Deposit (jointly with spouse): Two FDs of Rs.21,26,816.00 each in SBI</p> <p>(v) Post Office Balance (jointly with spouse): Rs.2,69,108.00</p> <p>(vi) Kisan Vikas Patra: Rs.5,00,000.00 (jointly with spouse) (face value)</p> <p>(vii) Insurance Policies: Five life insurance policies (including one policy jointly with spouse) and one ULIP policy with total life coverage of Rs. 40 lakhs. Annual premium payable is Rs.86,363.00</p> <p>(viii) Shares & Debentures (market value as on 30.04.2021): Rs.11,21,977.00 (approx.) & equity shares of some companies in liquidation.</p> <p>(ix) Mutual Funds: One mutual fund with an investment of Rs.6,00,000.00</p>	
14	Spouse (Anuradha)	<p>(i) Savings Bank Balance: Rs.81,665.34</p> <p>(ii) PPF Balance: Rs.38,88,301.00</p> <p>(iii) Fixed Deposit (jointly with spouse): Two FDs of Rs.21,26,816.00 each in SBI.</p> <p>(iv) Post Office Balance (jointly with spouse): Rs.2,69,108.00</p> <p>(v) Kisan Vikas Patra: Rs.5,00,000.00 (jointly with spouse) (face value)</p> <p>(vi) Insurance Policies: Two LIC policies (including one policy jointly with spouse) with life coverage of Rs.2 lakhs. Premium being paid by spouse.</p>	

		<p>(vii) Shares (market value as on 30.04.2021): Rs.10,09,281.00 (approx.)</p> <p>(viii) EPF: Rs.31,28,000.00 (approx.) as on 30.06.2020 from service as Asstt. Professor with MCM DAV College, Chandigarh. Latest statement for the financial year 2020-21 has not been received.</p>	
15	<p>Daughter (Kanika)</p> <p>Son (Pranav)</p>	<p>(i) Savings Bank Balance: Rs.12,036.00</p> <p>(ii) PPF Balance: Rs.13,04,498.00</p> <p>(iii) Insurance Policy: SBI personal accident policy for Rs.2 Lakhs.</p> <p>(i) Savings Bank Balance: Rs.2,77,856.85</p> <p>(ii) PPF Balance: Rs.8,23,281.00</p> <p>(iii) One Fixed Deposit: Rs.10,97,346.00 in HDFC Bank.</p> <p>(iv) Insurance Policy: One ULIP Policy with life insurance cover of Rs.15,00,000.00 with annual premium of Rs.1,50,000.00.</p> <p>(v) Shares (market values as on 30.04.2021): Rs.95,370.00 (approx.).</p> <p>(vi) Other deposits: Two ICICI Money Multiplier Bonds. (Deemed Date of allotment is 01.12.1988 and Redemption is due on 01.05.2023 at Face Value of Rs.1 Lakh each).</p>	

Place: Chandigarh
Date: 1st May, 2021

Sd/-
(SUVIR SEHGAL)
JUDGE